

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1112 OF 2018 IN
DFR NO. 2242 OF 2018

Dated: 27th August, 2018

In the matter of:

Renew Power Limited & Anr.

.... Appellant(s)

Versus

Bangalore Electricity Supply Company Limited & Ors.

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **29.08.2018**.

PS/Court Master

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